इस समय अपराधियों के विरुद्ध कार्यवाही, दिल्ली प्रशासन में लागू होने वाले बंगाल सप्रेशन आफ इम्मोरल ट्रेफिक एक्ट तथा पंजाब म्युनिसिपल एक्ट की धारा १५२ के अनुसार की जाती है ।

(ख) जी हां ; लेकिन शिकायतें आम किस्म की थीं और सम्बन्धित सदस्यों से खास खास मामले बताने को कहा गया था जिस से कि उन पर आवश्यक कार्यवाही की जा सके ।

tCTHE DEPUTY MINISTER OP HOME AFFAIRS (SHRIMATI VIOLET ALVA) : (a) Yes; but there is no system of issuing licences or otherwise giving any permission for brothels or prostitution in Delhi. The Delhi Municipal Committee has declared the whole of the city under their jurisdiction as prohibited area for purposes of carrying on prostitution or running brothels except in the following localities: —

(i) G. B. Road, (ii) Tanda

Natinian. (iii) Jhandewalan Road.

At present, action against offenders is taken under the provisions of the Bengal Suppression of Immoral Traffic Act, and under Section 152 of the Punjab Municipal Act, as applied to Delhi Administration.

(b) Yes; but the complaints were of a general nature and the members concerned were requested to point out the specific cases so that necessary action could be taken on them.]

श्री नवाब सिंह चौहान : जैसे सरकार दिल्ली को खूबसूरत बना रही है, उसी तरीके से क्या यहां के नैतिक स्तर को उठाने के लिये जी० बी० रोड और दूसरे स्थानों के चकला-घरों को बन्द करने की कोशिश कर रही है ? यदि नहीं, तो क्यों नहीं ?

SHRIMATI VIOLET ALVA: I think the question was to raise the standard of morality.

MR. CHAIRMAN: By Parliamentary legislation.

DR. P. C. MITRA: How many licensed brothels are there?

SHRIMATI VIOLET ALVA: We have no policy of licensing brothels.

DR. P. C. MITRA: The question says 'unlicensed brothels'. So, there should be licensed ones.

(Wo reply.)

श्री नवाब सिंह चौहान : जो कानून लागू है उस की खिलाफ़त करने में कितने केसेज पकड़े गये ?

SHRIMATI VIOLET ALVA: I have no information on that subject.

♦515 and *516. [For *answers,* vide *cols.* 3164—67 infra.]

AMOUNT SPENT ON FINANCE MINISTER'S TOUR OP AMERICA AND EUROPE

•517. SHRI JUGAL KISHORE: Will the Minister of FINANCE be pleased to state what amount was spent on his tour of America and other European countries during September-October, 1957?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): Accounts have not yet been finalised pending reimbursement of travel fares from the International Bank and International Monetary Fund and pending receipt of detailed accounts from Indian Missions in certain of the countries visited.

SHRI AMOLAKH CHAND: May I know whether there was any statement by the Finance Minister that he had spent only about £ 17 on his tour?

MR. CHAIRMAN: What has that to do with this?

SHHI BHUPESH GUPTA: This is a kind of tribute, I suppose.

SHHI T. T. KRISHNAMACHARI: I have merely said that I have spent £27 out of my pocket.

♦518 to *520. [For answers, vide cols. 3167—74 infra.]

***521. *[The questioner (Moulana M. Faruqi) was* absent. For answer, vide col. 3179 infra.]**

राजस्थान में एक बड़ी तादाद में गैर-कानूनी अफीम का पकड़ा जाना

***५२२. श्री नवाब सिंह चौहान :** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि ७ अक्टूबर, १९५७ को या उस के आस पास राजस्थान में गंगानगर सीमा पर एक बड़ी तादाद में गैर-कानूनी अफीम पकड़ी गई ;

(ख) यदि पकड़ी गई, तो घटना का विवरण क्या है ; और

(ग) इस सम्बन्ध में सरकार क्या कार्यवाही कर रही है ?

t [SEIZURE OF A LARGE QUANTITY OF ILLICIT OPIUM IN RAJASTHAN

•522. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that on or about the 7th October 1957 a large quantity of illicit opium was seized on the Ganganagar border in Rajasthan;

(b) if so, what are the details of the incident; and

(c) what action Government are taking in the matter?]

t[ ] English translation.

वित्त उपमंत्री (श्री बी० आर० भगत) : (क) राजस्थान में गंगानगर सीमा पर ७ अक्टूबर १९५७ को अफीम नहीं पकड़ी गयी। हां, २५।२६ सितम्बर, १९५७ को गंगानगर सीमा पर ६ मन ३३ सेर अफीम पकड़ी गई थी जिस का मूल्य लगभग ८७,००० रुपया होता है।

(ख) जब राजस्थान सशस्त्र पुलिस दल खतान और लखा हाकम क्षेत्र पर चौकसी कर रहा था तो उस ने घोड़ों और ऊंटों पर सवार कुछ व्यक्तियों को आते देखा। राजस्थान सशस्त्र पुलिस दल ने उन लोगों को टोका, किन्तु रुकने के बजाय चोरी-छिपे अफीम ले जाने वालों ने गोली चलानी शुरू कर दी, जिस का जवाब राजस्थान सशस्त्र पुलिस दल ने भी गोली से ही दिया। इस पर चोरी-छिपे अफीम लाने वाले पाकिस्तानी दो ऊंटों को छोड़ कर (जिन में से एक इस कार्रवाई में मारा गया) अंधेरे में भाग गये। यह अफीम इन्हीं ऊंटों पर लदी थी।

(ग) गैर कानूनी अफीम और ऊंट को जब्त करने के लिये कानूनी कार्रवाई की जा रही है।

t[THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT) : (a) No seizure of opium was made on Ganganagar border of Rajasthan on 7th October 1957. One seizure of opium was, however, made on Ganganagar border on 25/26th September 1957 involving a quantity of 6 mds. 33 seers valued at Rs. 87,000 approximately.

(b) The Rajasthan Armed Constabulary party were keeping watch on the sector between Khatan and Lakha Hakam when they noticed some persons coming on korses and camels. They were challenged by the R.A.C. party. Instead of stopping, the smugglers opened fire which was returned by the R.A.C. party. The Pakistani